

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2867
TO BE ANSWERED ON 07.08.2023

Nagar Van Yojana

2867. SHRI KRIPANATH MALLAH:
SHRI ANUMULA REVANTH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the salient features of the Nagar Van Yojana;
- (b) the details of the funds sanctioned, allocated and utilized under this yojana during the last three years and the current year across the country along with the details of the target set therein;
- (c) whether the Government is able to achieve the objectives of Nagar Van Yojana to enhance the tree cover outside the forest and enhance the green cover of urban and pre-urban areas, if so, the details thereof, if not, the reasons therefor;
- (d) the details of the number of projects approved under this yojana within the States of Assam and Telangana so far; and
- (e) the details of the steps taken by the Government to enhance the tree cover outside the forest and green cover apart from Nagar Van Yojana?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a)to(e) The Ministry of Environment, Forest and Climate Change has taken various initiatives through programmes and schemes that encourages tree plantation including urban areas in the country. The scheme, Nagar Van Yojana (NVY) has been launched during the year 2020, for creation of Nagar Vans in urban areas, which promotes urban forestry by involving local communities, NGOs, educational institutions, local bodies, etc.

Nagar Van Yojana envisages creating 1000 Nagar Van / Nagar Vatika in Cities having Municipal Corporation/Municipal council/Municipality/Urban Local Bodies (ULBs) for providing wholesome healthy living environment for the residents and thus contributing to growth of clean, green, healthy and sustainable cities. The salient features of Nagar Van Yojana are:

- i. Creating green space and aesthetic environment in an urban set up.
- ii. Creating awareness about plants and biodiversity and developing environment stewardship.
- iii. Facilitating in-situ conservation of important flora of the region.
- iv. Contributing to environmental improvement of cities by pollution mitigation, providing cleaner air, noise reduction, water harvesting and

- reduction of heat islands effect.
- v. Extending health benefits to residents of the city and
- vi. Helping cities become climate resilient.

Under NVY, so far, 385 projects have been sanctioned in the country, since inception of the scheme in 2020. The state-wise details of number of projects approved, area sanctioned and funds released including Assam and Telangana is given in Annexure.

Besides NVY, the National Mission for a Green India (GIM), under which, in addition to other sub-missions, there is a specific sub-mission for enhancing tree cover in urban and peri-urban areas. Urban forestry is also a permissible activity under the provisions of Compensatory Fund Act, 2016 and the Rules made thereunder. Forestry/tree plantation activities including urban forestry, being a multi-departmental, multi-agency activity, are taken up cross-sectorally under various programmes/funding sources of other ministries/ organizations and also through State Plan budgets.

Annexure

Annexure referred to in reply to part (a) to (e) of the Lok Sabha Un-Starred Question No. 2867 due for reply on 07.08.2023 By Shri Kripanath Mallah, Shri Anumula Revanth Reddy regarding 'Nagar Van Yojana'.

State-wise, details of number of projects approved and funds released under Nagar Van Yojana (2020-21 to 2023-24)

S.No.	Name of State	No. of Projects approved	Fund released (Rs. in Lakhs)			
			2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar	1		56.35		
2	Andhra Pradesh	13		117.4	358.61	930.916
3	Arunachal Pradesh	1			56	
4	Assam	3		169.61		
5	Bihar	6	143.71	100.78	199.21	
6	Chandigarh	1			13.41	
7	Chhattisgarh	7		830.77		
8	Goa	1		143.71		
9	Gujarat	10		297.5	203	
10	Haryana	5		449.02		
11	Himachal Pradesh	6		166.46	319.4	
12	Jammu & Kashmir	17		138.46	364.28	
13	Jharkhand	33	87.71	236.53	1762.8	
14	Karnataka	7	216.02	140.35	260.44	260.44
15	Kerala	25		1055.28		
16	Madhya Pradesh	27	216.86	1014.06	1175.1	
17	Maharashtra	9	158.06	156.86	193.87	
18	Manipur	1		143.71		
19	Meghalaya	2			242.76	
20	Mizoram	16		284.06	1766.1	
21	Nagaland	11		129.29		402.36
22	Odisha	40		2034.41		
23	Punjab	16		262.08		
24	Rajasthan	14		468.51	848.12	72.8
25	Sikkim	5			390.97	
26	Tamil Nadu	10		593.11	630	
27	Telangana	47			585.62	
28	Tripura	4		353.36		
29	Uttar Pradesh	26		1968.3	5.6	
30	Uttarakhand	6	111.3	168.7	86.72	
31	West Bengal	15		102.06	72.8	158.07
	Total	385	933.66	11580.73	9534.81	1824.59
